

(c) and (d). Proposals, as and when received for setting up of units under the scheme of 100% export-oriented units, are considered on merits of each case.

Rural Development by Companies

2914. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether any State-wise details are available regarding the works started for rural development by various companies under the scheme to reduce expenditure and investment to a certain extent;

(b) if so, the standard of performance of these schemes being carried out under this programme;

(c) whether evaluation of this type of programmes has been made, State-wise; and

(d) if so, the conclusions thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) State-wise details regarding the works started for rural development programme by various companies are not readily available. The same are being collected and will be laid on the Table of the House as soon as possible.

(b) to (d). National Institute of Public Finance and Policy, New Delhi, have been entrusted with the task of evaluating the impact of these incentives and their report is awaited.

Scheme to Encourage the Export of Woollen Articles

2915. SHRI HARISH PAWAT : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether his Ministry propose to formulate any special scheme during this year to encourage the export of woollen articles;

(b) if so, whether carpet industry is also proposed to be given special incentive under this scheme;

(c) if so, whether any special scheme has been chalked out for the benefit of carpet weavers of Bhadoi and Chamoli in Uttar Pradesh; and

(d) if so, the details of this scheme ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) A detailed export development programme has been prepared for woollen knitwear under the 5 year ITC/SIDA Programme which envisages strengthening and modernizing the productive base of knitwear; visit to India of experts on design, marketing and knitting and strengthening trade information system.

(b) to (d). A separate scheme of Advance Training for Carpet Weaving and allied processes has been prepared by Development Commissioner (Handicrafts), in Bhadoi and Mirzapur area, for improvement in their skill. Action has also been initiated for opening fifty-five Advance Training Centres in Bhadoi-Mirzapur belt and for setting up an Institute for Carpet Technology at Bhadoi.

[English]

Misuse of Concessions granted for Export of Finished Leather

2916. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether Government allow some concessions for the export of finished leather;

(b) if so, the details of this concession;

(c) whether Government have any machinery to check that some finished leather after some chemical treatment is not exported as finished leather just to avail the concession; and

(d) if so, the details of such cases detected and action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) No, Sir.

(b) Does not arise.

(c) Only such leather is allowed to be exported as finished leather, as is in conformity with the Indian Standard Guidelines for Identification of Finished Leather for Export (IS : 8170-1981) (Third Revision). The responsibility to ensure this rests with the Customs authorities. Where there is a dispute the Custom authorities send the goods to the Central Leather Research Institute, Madras